

C O N T E N T S

**Sixteenth Series, Vol. XXX, Fourteenth Session, 2018/1939 (Saka)
No. 18, Monday, March 19, 2018/Phalguna 28, 1939 (Saka)**

S U B J E C T**P A G E S****ORAL ANSWER TO QUESTION**

Starred Question No. 321

7-16

WRITTEN ANSWERS TO QUESTIONS

Starred Question Nos. 322 to 340

17-90

Unstarred Question Nos. 3681 to 3910

91-666

PAPERS LAID ON THE TABLE 667-678**BUSINESS ADVISORY COMMITTEE**53rd Report 679**COMMITTEE ON ESTIMATES**27th and 28th Reports 679**STANDING COMMITTEE ON INDUSTRY**286th to 288th Reports 680**STATEMENTS BY MINISTERS** 681-682

- (i) Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Petroleum and Natural Gas on 'National Auto Fuel Policy, pertaining to the Ministry of Petroleum and Natural Gas

Shri Dharmendra Pradhan 681

- (ii) Status of implementation of the recommendations contained in the 134th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 130th Report of the Committee on 'Industrial Policy in the changing Global scenario', pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry

Shri C.R. Chaudhary 682

OBERVATION BY THE SPEAKER

Notices of No Confidence Motion 685-686

ANNEXURE – I

Member-wise Index to Starred Questions 687

Member-wise Index to Unstarred Questions 688-693

ANNEXURE – II

Ministry-wise Index to Starred Questions 694

Ministry-wise Index to Unstarred Questions 695

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Monday, March 19, 2018/Phalguna 28, 1939 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

11 0 ¼ hrs

(At this stage, Shri V. Elumalai, Shri B. Vinod Kumar, Shri M. Murli Mohan and some other hon. Members came and stood on the floor near the Table.)

... (*Interruptions*)

HON. SPEAKER: Please go to your seats.

... (*Interruptions*)

11 0 ½ hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Question No. 321 – Shri Dushyant Chautala.

... (*Interruptions*)

(Q. 321)

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार) : अध्यक्ष महोदया, उत्तर सदन के पटल पर रखा गया है...(व्यवधान)

HON. SPEAKER: Please go to your seats.

... (*Interruptions*)

श्री दुष्यंत चौटाला : अध्यक्ष महोदया, मैं मंत्री महोदय से पूछना चाहता हूँ, ...(व्यवधान)

HON. SPEAKER: Hon. Members, do you not want to run the House?

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 1200 o' Clock.

11 01 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

12 0 ¼ hrs

(At this stage, Shri V. Elumalai, Shri B. Vinod Kumar, Shri M. Murli Mohan and some other hon. Members came and stood on the floor near the Table.)

... (Interruptions)

12 01 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be Laid on the Table.

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

(1) The Petroleum and Natural Gas Regulatory Board (Determination of Petroleum and Petroleum Products Pipeline Transportation Tariff) Amendment Regulations, 2017 published in Notification No. PNGRB/M(C)/62/2017 in Gazette of India dated 19th December, 2017.

(2) The Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for Liquefied Natural Gas Facilities) Regulations, 2018 published in Notification No. INFRA/T4S/LNG/05 in Gazette of India dated 18th January, 2018.

[Placed in Library, See No. LT 8922/16/18]

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): अध्यक्ष महोदया, मैं अंतर्राष्ट्रीय श्रम सम्मेलन द्वारा 5 जून से 16 जून, 2017 तक जेनेवा में आयोजित 106वें सत्र में अंगीकृत शांति और लचीलेपन के लिए नियोजन और शालीन कार्य से संबंधित अंतर्राष्ट्रीय श्रम संगठन की नई सिफारिश सं० 205 (आर-205) को अंगीकार किए जाने के बारे में विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 8923/16/18]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2015-2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8924/16/18]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2015-2016.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8925/16/18]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2016-2017.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 8926/16/18]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2015-2016.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 8927/16/18]

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत): अध्यक्ष महोदया, श्री जसवंतसिंह सुमनभाई भाभोर की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) ट्राइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) ट्राइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 8928/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8929/16/18]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2016-2017.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8930/16/18]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2016-2017.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 8931/16/18]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2016-2017.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 8932/16/18]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2016-2017.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 8933/16/18]

(11) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of Section 30 of the Tobacco Board Act, 1975:-

(i) S.O.354(E) published in Gazette of India dated 24th January, 2018, authorising the Tobacco Board to allow the traders/dealers of the Tobacco Board to purchase excess unauthorized tobacco at the auction platforms by charging penalties as fixed by the Government in the State of Karnataka.

(ii) S.O.355(E) published in Gazette of India dated 24th January, 2018, relaxing the operation of the provisions of sub-section (1) of Section 10 read with sub-section (1) of Section 14A of the Tobacco Board Act, 1975 in the State of Karnataka for the period commencing from the date of publication of this notification in the Official Gazette and ending on 30th April, 2018 and permits the sale of excess flue cured Virginia tobacco crop of the registered growers and flue cured Virginia tobacco crop of the unregistered growers at the auction platforms authorised by the Tobacco Board.

[Placed in Library, See No. LT 8934/16/18]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (डॉ. सत्यपाल सिंह): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) राष्ट्रीय संस्कृत संस्थान, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय संस्कृत संस्थान, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8935/16/18]

(3) (एक) इंडियन इंस्टीट्यूट ऑफ इंफार्मेशन टेक्नोलाजी, इलाहाबाद के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) इंडियन इंस्टीट्यूट आफ इंफार्मेशन टेक्नोलाजी, इलाहाबाद के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8936/16/18]

(5) (एक) द यूनिवर्सिटी ऑफ दिल्ली (भाग एक और दो), दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) द यूनिवर्सिटी ऑफ दिल्ली, दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8937/16/18]

- (7) राजीव गांधी यूनिवर्सिटी, रोना हिल्स के वर्ष 2016-2017 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8938/16/18]

- (9) विश्वविद्यालय अनुदान आयोग अधिनियम, 1956 की धारा 28 के अधीन निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-
- (एक) विश्वविद्यालय अनुदान आयोग (महाविद्यालयों को स्वायत्त दर्जा देना और स्वायत्तशासी महाविद्यालयों में मानकों को बरकरार रखने के लिए उपाय) विनियम, 2018, जो 12 फरवरी, 2018 के भारत के राजपत्र में अधिसूचना सं० एफ०सं० 1-1/2012(एसी) में प्रकाशित हुए थे।
- (दो) विश्वविद्यालय अनुदान आयोग (केवल वर्गीकृत स्वायत्तता प्रदान करने के लिए विश्वविद्यालयों का वर्गीकरण) विनियम, 2018, जो 12 फरवरी, 2018 के भारत के राजपत्र में अधिसूचना सं० एफ० सं० 1-8/2017 (सीपीपी-2) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 8939/16/18]

- (10) भारतीय सूचना प्रौद्योगिकी संस्थान (सरकारी-निजी-भागीदारी) अधिनियम, 2017 की धारा 38 की उप-धारा (1) के अंतर्गत जारी अधिसूचना सं० का० आ० 758(अ) जो 21 फरवरी, 2018 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की धारा 38 की उपधारा (2) में विनिर्दिष्ट सदस्यों से समन्वय मंच नामक केन्द्रीय निकाय की स्थापना की गई है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8940/16/18]

12 02 hrs

BUSINESS ADVISORY COMMITTEE

53rd Report

श्री गणेश सिंह (सतना): अध्यक्ष महोदया, मैं कार्य मंत्रणा समिति का 53वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ।

12 02 ½ hrs

COMMITTEE ON ESTIMATES

27th and 28th Reports

डॉ. मुरली मनोहर जोशी (कानपुर): अध्यक्ष महोदया, मैं प्राक्कलन समिति (2017-18) के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ :-

- (1) रक्षा मंत्रालय (भूतपूर्व सैनिक कल्याण विभाग) से संबंधित "भूतपूर्व सैनिक अंशदायी स्वास्थ्य योजना" विषय के बारे में प्राक्कलन समिति (16वीं लोक सभा) के 20वें प्रतिवेदन में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई संबंधी 27वां प्रतिवेदन।
 - (2) गृह मंत्रालय से संबंधित "केन्द्रीय सशस्त्र पुलिस बलों और आंतरिक सुरक्षा चुनौतियां – मूल्यांकन और अनुक्रिया तंत्र" विषय के बारे में समिति का 28वां प्रतिवेदन।
-

12 03 hrs

STANDING COMMITTEE ON INDUSTRY

286th to 288th Reports

SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Industry:-

- (1) 286th Report on Demands for Grants (2018-19) pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industry).
 - (2) 287th Report on Demands for Grants (2018-19) pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Public Enterprises).
 - (3) 288th Report on Demands for Grants (2018-19) pertaining to the Ministry of Micro, Small and Medium Enterprises.
-

12 04 hrs

STATEMENTS BY MINISTERS

- (i) Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Petroleum and Natural Gas on 'National Auto Fuel Policy, pertaining to the Ministry of Petroleum and Natural Gas' ***

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): I beg to lay a Statement regarding the status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Petroleum and Natural Gas on 'National Auto Fuel Policy', pertaining to the Ministry of Petroleum and Natural Gas.

* Laid on the Table and also placed in Library, See No. LT 8941/16/18

12 04 ½ hrs

(ii) Status of implementation of the recommendations contained in the 134th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 130th Report of the Committee on 'Industrial Policy in the changing Global scenario', pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry*

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay a Statement regarding the status of implementation of the recommendations contained in the 134th Report of the Standing Committee on Commerce on Action taken by the Government on the recommendations contained in the 130th Report of the Committee on 'Industrial Policy in the changing Global scenario', pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

* Laid on the Table and also placed in Library, See No. LT 8942/16/18

...(व्यवधान)

माननीय अध्यक्ष : आप बैठ जाएं, राजनाथ सिंह जी कुछ कहना चाहते हैं।

...(व्यवधान)

माननीय अध्यक्ष: राजनाथ सिंह जी कुछ कहना चाहते हैं।

...(व्यवधान)

माननीय अध्यक्ष: श्री राजनाथ सिंह।

गृह मंत्री (श्री राजनाथ सिंह): माननीय अध्यक्ष जी, जब से संसद का सत्र प्रारम्भ हुआ है, तब से संसद की कार्यवाही बाधित हो रही है। ...(व्यवधान) मैं ट्रेजरी बेंच की मंशा को स्पष्ट कर देना चाहता हूँ कि जो भी विषय किसी भी संसद सदस्य के द्वारा चर्चा के लिए उठाया जाए, हम उस पर पूरी तरह से चर्चा करने के लिए तैयार हैं। ...(व्यवधान) हमारी सरकार की यह स्पष्ट मंशा है। ...(व्यवधान)

कुछ सम्मानित सदस्यों ने 'नो कांफिडेंस मोशन' भी मूव किया है, हम तहेदिल से चाहते हैं कि 'नो कांफिडेंस मोशन' पर चर्चा हो। ...(व्यवधान) मैं सभी सदस्यों से अपील करना चाहता हूँ कि इस संबंध में सभी सहयोग करें ताकि 'नो कांफिडेंस मोशन' पर चर्चा हो सके। ...(व्यवधान)

धन्यवाद।

माननीय अध्यक्ष: माननीय सदस्यगण, मुझे स्थगन प्रस्ताव की सूचनाएँ प्राप्त हुई हैं। लेकिन मैंने किसी भी स्थगन प्रस्ताव की सूचना को मान्यता नहीं दी है।

...(व्यवधान)

12 06 hrs

OBSERVATION BY THE SPEAKER
Notices of Motion of No Confidence

HON. SPEAKER: Hon. Members, I have received notices of Motion of No Confidence in the Council of Ministers from Shri Y.V. Subba Reddy, Shri Thota Narasimham and Shri Jayadev Galla. I am duty bound to bring the notices before the House. Unless the House is in order, I will not be in a position to count the 50 Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not.

... (*Interruptions*)

HON. SPEAKER: I am requesting the hon. Members to please go to your seats.

... (*Interruptions*)

HON. SPEAKER: Hon. Members, I can't see anybody.

... (*Interruptions*)

HON. SPEAKER: Please go to your seats, hon. Members. I want to see and count the hon. Members. How can I count? I am sorry.

... (*Interruptions*)

HON. SPEAKER: Please go to your seats. How can I do my duty? I can't.

... (*Interruptions*)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notices before the House. I am sorry.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Tuesday, the 20th March 2018 at 11.00 a.m.

12 08 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 20, 2018/Phalguna 29, 1939 (Saka).
